

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 49(ND)/2012

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Sh. Davinder P. Kalri Shareholder Vs. M/s Panthera Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Ms. Smita Jain, Mr. Abhay Singh, Advocates for Respondents No.1-4
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For the Respondent:	Ms. Aastha Trivedi and Ms. Shelly Khanna, Advocates
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ORDER

It is represented by the Ld. Counsels of both the parties that the matter was fixed for today but the same is not shown in the cause list.

Renotify this case before the Regular Bench on 14.3.2018.

-2-d-1

(Deepa Krishan)
Member (T)

Sd/-

(R. Varadharajan)
Member (J)